

DIVISION BENCH

ITEM NO. 176

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 17/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th September,
2022, 2:30 pm**

NAME OF THE COMPANY	MADHAV COLONIZERS PVT LTD & ORS V/S M/S MUKUND SHELTERS PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Arun Saxena alongwith Ms. Nalini, Sh. Rahul Singh & Sh. Shivam Mishra, Adv.
: *For the Petitioner*
Sh. Rahul Agarwal, Adv. : *For the Respondent No. 2-3*
Sh. Raghav Dwivedi, Adv. : *For the Respondent No.4*
Sh. Ravi Prakash Srivastava, Adv. : *For the Respondent No. 7*

ORDER

Due to paucity of time, the matter could not be taken up.

Hence, adjourned to 7th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

27th August, 2022

*Priya Agarwal
(Stenographer)*